In view of this ad state of affairs, the wrestlers submitted a proposal that a conference of the wrestlers from all over India will be called, in which the Lok Sabha Speaker, the Prime Minister, the president and the Leaders of Opposition will be invited and will be requested to solve their problems. In the conference, the Government will be asked to state the steps that it would take in this regard, Mr. Speaker, Sir. You should direct the Government to state as to what steps and being taken by it to solve the problem in this regard?

[English]

SHRI P.M. SAYEED: Mr. Deputy Speaker, Sir, you might kindly recall that I had raised the matter of recruitment of police constables in Lakshadweep. It is the not the first time that I am raising this issue. In the previous weeks also. I had mentioned about it in this very session.

Now it appears that the Home Ministry people are fast asleep, they do not know what if happening in far-flung Islands. The tension is mounting up like anything, the Home Minister had given an assurance that the constables would be recruited from Lakhsadweep itself. The position now is 45 per cent from locals and 55 per cent from out side are taken. Already there are underground organisations working against the integrity of the country. I have given sufficient notice to them, they are not rising from their fast sleep. I have no other way but to sit in the well of this House. (Interruptions). They are going to recruit again on the 16th. Therefore, I am going to sit in the well. I am not going to budge. (Interruptions)

SHRI MANORANJAN BHAKTA (Andaman-Nicobar Islands): Mr. Deputy-Speaker, sir, I fully support Mr. Sayeed. I will also sit with him.

MR. DEPUTY-SPEAKER: No. no.

SHRIMANORANJAN BHAKTA: This is how small island territories - union territories - are treated by the Central Government. I also join with him. I am also sitting with him.

MR. DEPUTY-SPEAKER: NO. no: this is not fair. (Interruptions) There are others who have got important issues.

SHRI EBRAHIM SULAIMAN SAIT (Ponnani): I also join.

(Interruptions)

SHRI E. AHAMED (Manjeri): We are supporting him, Sir.

(Interruptions)

12.13 hrs

At this stage, Shri P.M. Sayeed and some other Hon. Members came and sat on the floor near the table.

(Interruptions)

MR. DEPUTY-SPEAKER: The Hon. Minister is about to reply to your questions. You kindly resume your seats.

(Interruptions)

[Translation]

(Interruptions)

SHRI RABI RAY (Kendrapada): Mr. Deputy Speaker, Sir, Shri P.M. Sayeed is a very senior Member of this House. Sir, I would like to tell Shri Kumarmangalam that he should give satisfactory reply to his problems, so that the people living in the farflung north-eastern states should also have no complaint. You should reply them satisfactorily so that these Members, who belong to our party, should have no complaint and should not have to sit in the well of the House. (Interruptions)

SHRIRAM VILAS PASWAN: The Home Minister must be present here.

THE MINISTER OF STATE IN THE **MINISTRY OF PARLIAMENTARY AFFAIRS** AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Can't I reply?

I can sit if you don't want. Have I become junior for you?

[English]

Mr. Deputy Speaker Sir, through you, I would like to assure the hon. Members that their grievances will not only be brought to the notice of the Home Minister definitely but it would be sorted out definitely to their satisfaction also within the date which they have mentioned as there is going to be fresh recruitment. The matter will be paid definite attention. (Interruptions)... I assure that the Home Minister will definitely look into the matter and we will see that their grievances are redressed. Now, I request the hon. Members to rise from the well of the House.

MR. DEPUTY SPEAKER: Nowthe hon. Members may resume their seats.

(Interruptions)

12.17 hrs

(At this stage, Shri P.M. Sayeed and some other hon. Members went back to their seats.)

(Interruptions)

[Translation]

SHRI RAM VILAS PASWAN: Mr. Deputy Speaker, Sir, I would I like to speak on the issue raised by Shri Mohan Singh. He said that the Hindi journalism is gradually being deprived of its independence and the Report of Bachhawat Committee is also being neglected. We should be given time to speak on this. The freedom of Press is In danger today. We would like to express our views on the freedom of press and would like to condemn this incident. Therefore, please give us time.(Interruptions)

SHRI MADAN LAL KHURANA(South Delhi): Mr. Deputy Speaker, Sir, the editor is being removed. He is being made a publisher and printer.(Interruptions)

SHRI SHARAD YADAV(Madhepura): Mr. Speaker, Sir, this is a very serious issue. It should not be neglected like this. We should allowed to express our feelings.

(Interruptions)

[English]

MR. DEPUTY SPEAKER: Shri Anna Joshi.

SHRI ANNA JOSHI(Pune): Sir. Maharashtra State is deficit in edible oil and has, therefore, to depend largely on the allocation of imported edible oil being received from the Government of India. At the rate of one kilogram per card, the minimum monthly requirement of Maharashtra is 15,500 metric tonnes per month. But we are shocked to see the very very meagre supplies during the last eleven months. During the last eleven months, the total minimum requirement was 1,70,500 metric tonnes as against the total supply of 12,600 metric tonnes only. Therefore, most earnestly. I urge upon the Government of India to give this State a higher allocation of edible oil at the rate of 15,500 metric tonnes per month and also to maintain the supply constant at the rate of 26 per cent of the all-India allocation.

[Translation]

SHRI SHARAD YADAV: The matter just now raised by Shri Mohan Singh is very sensitive. "Nav Bharat Times" is a Hindi Daily newspaper. I know that "Nav Bharat Times" is the leading newspaper among all the vernacular dailies. Both the editor of the daily, Shri S.P. Singh, and Chief of Bureau, Shri Dinanath Mishra, are being harassed by the management in several ways to seek their resignations. I agree to the matter raised by Shri Mohan Singh that the contract system of appointment is not confined to just 'Nav Bharat Times' and 'The Times of India', but is seen in whole of the print media. In violation of the relevant Acts and rules of the